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DELHI VIDHAN SABHA
Bulletin Part-I

(Brief Record of Proceedings)
Thursday March 17, 1994/Phalgun 26, 1915 (Saka)
No.16

14.00 Hours

Starred Question

1. Starred Question No.50 to 53 and supplementaries thereto were orally answered.

Replies to starred Question Nos 54 to 69 laid on the Table of the House.

Unstarred Question

2. Replies to unstarred Question Nos 15 to 30, 32 to 43 and 45 to 60 were laid on the Table of the House.

15.23 hrs

Matters under Rule 259

3. Following members raised matters under Rule 259:-

1. Shri Jitender Kumar
2. Sh. Rajendra Gupta (Malviya Nagar).
3. C.M. assured to look into matter.
3. Shri Ram Niwas Goel.
4. Shri Ram Pal
5. Shri Parvej
6. Shri Satish Chand Khandelwal
7. Shri Shoeb Iqbal
8. Shri O.P. Babbear
9. Sh. Mahinder Singh Saathi
C.M. clarified the position

15.47 hrs.

Report of the Committee on Private Members' Bills and Resolution

4. Shri Rajinder Gupta (Malviya Nagar) presented the 1st Report of the Committee on Private Members' Bills and Resolution.

15.50 hrs

Motion of Thanks on
Lt. Governor's Address

5. Further discussion on the following motion moved by Shri Rajendra Gupta (Malviya Nagar) and seconded by Dr. Gyan Chand :-

"That an Address be presented to the Lt. Governor in the following terms:

"That the Members of Vidhan Sabha assembled in this Session are deeply grateful to the

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Lt. Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 7th March, 1994".

Following Members took part in debate:-

1. Sh. Alok Kumar, Deputy Speaker.
 2. Smt. Krishna Tirath (Also moved her amendments Nos 27, 28 and 37)
 3. Shri M. S. Pawar
 4. Shri Prem Singh (Also moved his amendment Nos 35 and 36)
 5. Sh. Naresh Gaur (speech concluded)
- (Discussion not concluded)

18.00 hrs

(The sitting of the House was adjourned till 14.00 hours on Friday the March 18, 1994).

P. N. GUPTA
SECRETARY